

MOTION FOR ELECTION TO THE SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY (SCTIMST), TRIVANDRUM

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I move the following motion:—

“That in pursuance of clause (j) of Section 5, read with sub-Sections (1) and (2) of Section 6 of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980 (No.52 of 1980), this House do proceed to elect, in such manner as directed by the Chairman, one Member from amongst the Members of the House to be a member of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum.”

The question was put and the motion was adopted.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, I have received 16 notices under Rule 267. Shri Pramod Tiwari, Shri Sanjay Singh, Shri Randeep Singh Surjewala, Shri Anil Kumar Yadav Mandadi, Shrimati Ranjeet Ranjan, Shri Akhilesh Prasad Singh, Dr. Syed Naseer Hussain have demanded discussion on the allegation of corruption against Adani Group. Shri Ramji Lal Suman, Dr. John Brittas, Prof. Ram Gopal Yadav, Shri A. A. Rahim, Shri Abdul Wahab, Dr. Syed Naseer Hussain have sought discussion over recent violence in Sambhal, Uttar Pradesh. Shri Tiruchi Siva, Shri P. P. Suneer, Shri Sandosh Kumar P have sought discussion on alarming and continuing violence in the State of Manipur.

Hon. Members, the situation with respect to applicability of Rule 267 has been spelt out in this House on several occasions and as recently as yesterday that happened to be the first day of the last quarter century of the adoption of the Indian Constitution. After bestowing my deep attention to all these notices, I am unable to persuade to agree to their request. ...*(Interruptions)...*

श्री रणदीप सिंह सुरजेवाला (राजस्थान): सर, यह शुचिता का सवाल है। ...**(व्यवधान)...**